

**LOK SABHA  
STARRED QUESTION NO. 11  
TO BE ANSWERED ON 19<sup>th</sup> July, 2021**

**Production of Natural Gas**

**\*11. SHRI VELUSAMY P:  
SHRI SHANMUGA SUNDARAM K.:**

पेट्रोलियम और प्राकृतिक गैस मंत्री

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) the total production of natural gas in MMSCMD (million metric standard and cubic meter per day) in the country and the quantum of natural gas imported during the last three years and the current year;
- (b) whether the Government is having any proposal for e-bidding platform to promote its market price and if so, the details thereof;
- (c) whether the gas producing companies or its subsidiaries will be allowed to bid under this platform so that the gas producing companies do not charge exorbitant price from the consumers;
- (d) whether the Government is having any specific provision for MSME industries to bid separately under a fixed price mechanism; and
- (e) if so, the details thereof and if not, the reasons therefor?

**ANSWER**

पेट्रोलियम और प्राकृतिक गैस मंत्री  
(श्री हरदीप सिंह पुरी)

**MINISTER OF PETROLEUM AND NATURAL GAS  
(SHRI HARDEEP SINGH PURI)**

**(a) to (e): A statement is laid on the Table of the House.**

**Statement referred to in reply to parts (a) to (e) of Lok Sabha Starred Question No. 11 asked by Shri VELUSAMY P and Shri SHANMUGA SUNDARAM K, to be answered on 19<sup>th</sup> July, 2021.**

**(a)** Production of natural gas and the quantum of natural gas imported during the last three years and current year is given below:

Year	Production of Natural Gas	LNG Import
	(in <b>MMSCMD</b> )	(in <b>MMSCM</b> )
2018-19	90.1	28,740
2019-20	85.2	33,887
2020-21	78.6	32,861
2021-22	88.37 (April-May)	5242 (April – May)

**(b) & (c):** Government vide Notification No. Expl-15022(13)/234/2019-ONG-DV (P-32114) dated 15.10.2020 has introduced Natural Gas Marketing Reforms wherein the producing companies are allowed to get the bids invited through electronic bidding portal to discover market price of gas by following a transparent and competitive bidding process. The bidding is to be conducted through an independent agency selected from the panel maintained by Directorate General of Hydrocarbons (DGH). This bidding process and empanelled agencies have been notified vide Government of India Notification No. Expl-15022(13)/234/2019-ONG-DV (P-32114) dated 03.12.2020. Sale to affiliates of producers is also allowed under this arrangement but producing /selling company or its constituents are not allowed to participate in bidding process.

**(d) & (e):** There is no specific provision for MSME industries; however, MSME can participate in the bidding process.

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